



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.12.2023

NOTICE

Please take notice that the following matter listed in the Court-IV on 15.12.2023 will not be taken up. The next date will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 714 of 2020 & I.A. No. 1932, 1933 & 1934 of 2020 (PH) | Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors. | Kuntal Chatterji | Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3 |

By order of Hon'ble Chairperson

-Sd/-

Registrar